

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/s Sri Balaji Cement & Power Limited

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s Sri Balaji Cement and Power Limited
2.	Date of incorporation of corporate debtor	27-02-1979
3.	Authority under which corporate debtor is incorporated / registered	ROC-Bangalore
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U26941KA1979PLC003477
5.	Address of the registered office and principal office (if any) of corporate debtor	Survey No.367, Village Malkhed, Sedam Taluq, Kalaburagi District, Gulberga, Sedam, Karnataka-585317, India
6.	Insolvency commencement date in respect of corporate debtor	01-08-2025
7.	Estimated date of closure of insolvency resolution process	27-01-2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Gullapalli Kishore Babu IBBI Regd No. IBBI/IPA-003/IP-N-00384/2021-2022/13926
9.	Address and e-mail of the interim resolution professional, as registered with the Board	11-11-169, Sowbhagyapuram, Road No.1, Kothapet, Hyderabad, Telangana – 500035 gkishorebabu@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	11-11-169, Sowbhagyapuram, Road No.1, Kothapet, Hyderabad, Telangana – 500035 gkishorebabu@gmail.com
11.	Last date for submission of claims	15-08-2025
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	NIL
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NIL
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	<a href="https://ibbi.gov.in">https://ibbi.gov.in</a>

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Sri Balaji Cement and Power Limited on 01-08-2025.

The creditors of Sri Balaji Cement and Power Limited are hereby called upon to submit their claims with proof on or before 15-08-2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 06-08-2025

Place : Hyderabad

*G. Kishore Babu*

(GULLAPALLI KISHORE BABU)

Interim Resolution Professional

Regn No. IBBI/IPA-003/IP-N-00384/  
2021-2022/13926

(AFA valid up to 31-12-2025)

